

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/262(CHE)/2022
NAME OF THE PETITIONER : Jyoti Limited
NAME OF THE RESPONDENT(S) : Marg Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. S. Arjun Suresh appears for the Applicant. Ld. Counsel Mr. B. Ramana Kumar appears for the Respondent.

Written synopsis have been filed by both the sides.

List for arguments before the Regular Bench on 21.03.2023.

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AJAI DAS MEHROTRA
Member (Technical)

Phk

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SANJIV JAIN
Member (Judicial)